

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 672 OF 2005

BEFORE THE REGISTRAR S.G. SHAH

HANUMANTAPPA BHIMAPPA DALAVAI AND ANR.

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date: 08/12/2008 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rajesh Mahale,Adv.

Mr. Devendra Kumar Singh, Adv.

For Respondent(s)

Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following  
ORDER

Learned Advocate Mr. Devendra Kumar Singh appearing for

Mr.

Rajesh Mahale, Advocate for the appellant states that no additional documents are to be filed on record. Registry has to take appropriate steps as per Rules.

va

(S.G.SHAH)  
Registrar